



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
1	<a href="#">PIL/1/2024</a> FIXED	FAZLUZZAMAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR. FAZLUZZAMAN MAZUMDER PETITIONER IN PERSON	GA, ASSAM
<b>HEARING</b>				
2	<a href="#">PIL/80/2020</a>	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM MS. N BORDOLOI, SC, REVENUE DEPTT. ASSAM ASSTT.S.G.I. SC, G M D A
3	<a href="#">C.Ex.App./2/2021</a>	SRI MAHABIR PRASAD JAIN <b>Versus</b> COMMISSIONER OF CUSTOMS	MS A DAS MS P CHAKRABORTY MS K KHAN	SC, CUSTOMS AND CENTRAL EXCISE
4	<a href="#">ITA/3/2023</a> FIXED	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> M/S GREENPLY INDUSTRIES LTD.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
5	<b>WITH</b> <a href="#">ITA/6/2023</a>	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> M/S GREENPLY INDUSTRIES LIMITED	MR. S C KEYAL	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
6	<a href="#">WA/119/2023</a> FIXED	SANOWAR HUSSAIN <b>Versus</b> IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE

7	<a href="#">WP(C)/6504/2023</a>	BABY RABHA (BABY RAVA), <b>Versus</b> THE CENTRAL ADMINISTRATIVE TRIBUNAL AND 9 ORS	MR. S NATH MR. N G KUNDU MR S BANERJEE	MS. B SARMA (C.G.C., R2- R10) DY.S.G.I. SC, NF RLY
8	<a href="#">WP(C)/7048/2023</a>	LAKHENDAR SINGH <b>Versus</b> PUNJAB NATIONAL BANK AND 5 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, PNB
9	<a href="#">WP(C)/7550/2023</a>	UNION OF INDIA AND 5 ORS. <b>Versus</b> MOHAN DAS ACIO AND 144 ORS	MR H GUPTA	DR G J SHARMA MR S NATH MR S NATH
10	<a href="#">WA/96/2024</a> CAVT. NO.01192/024,	AVADESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA MRS. P BHARADWAJ	MR. M A SHEIKH MS. B DEVI (R-6) MS F INTAZ SC, SEC. EDU. FOR CAVEATOR
11	<a href="#">WA/303/2024</a>	INDIAN BANK AND 2 ORS <b>Versus</b> HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2658/2024</a> in WA/303/2024	INDIAN BANK AND 2 ORS <b>Versus</b> HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
12	<a href="#">WA/60/2024</a>	INDIAN BANK AND 2 ORS. <b>Versus</b> GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
	<b>WITH</b> <a href="#">I.A.(Civil)/506/2024</a> in WA/60/2024	INDIAN BANK AND 2 ORS. <b>Versus</b> GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
13	<a href="#">WA/305/2024</a>	INDIAN BANK AND 2 ORS. <b>Versus</b> AMARJIT KAPUR AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2657/2024</a> in WA/305/2024	INDIAN BANK AND 2 ORS. <b>Versus</b> AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
14	<a href="#">WA/338/2024</a>	THE STATE BANK OF INDIA <b>Versus</b> SMTI. USHA CHAKRABORTY	MR. B J MUKHERJEE MR. H BURAGOHAIN	MS S SHARMA
15	<a href="#">WA/364/2024</a>	M/S MEGHA ELECTRICALS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM MR. R DUBEY(R-10) MS. A B KAYASTHA(R-10) MR. A N I HUSSAIN (R-10) MS N B KAYASTHA(R-10) SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025

8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4500/2020</a> PART-HEARD, FIXED	GAUTAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
2	<a href="#">WP(C)/5464/2022</a> PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
3	<a href="#">WP(C)/2941/2021</a> FIXED	SHREE SANYEEJI ISPAT LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S.K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI MR. P N GOSWAMI
	<b>WITH</b> <a href="#">I.A.(Civil)/1095/2021</a> <b>in</b> WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. <b>Versus</b> SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL
	<b>WITH</b> <a href="#">I.A.(Civil)/1150/2021</a> <b>in</b> WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
4	<a href="#">WP(C)/856/2021</a>	SHREE KHATUWALA RE ROLLING MILLS PVT LTD <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI
5	<a href="#">WP(C)/863/2021</a>	M/S SHREE SHYAM STEEL <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI

6	<b>WITH</b> <a href="#">WP(C)/1079/2021</a>	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> <a href="#">I.A.(Civil)/1099/2021</a> in <a href="#">WP(C)/1079/2021</a>	ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. <b>Versus</b> NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
7	<b>WITH</b> <a href="#">WP(C)/2942/2021</a>	M/S BDS STEEL <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD AND 4 ORS	DR. ASHOK SARAF MR. S C KEYAL MR P BARUAH MR. P DAS MR. N N DUTTA MS. N KAKATI K JAIN	SC, APDCL MR. P N GOSWAMI
8	<a href="#">WP(C)/1358/2023</a> FIXED	M/S H K SAGAR REALTORS LLP AND ANR. <b>Versus</b> M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. D GOSWAMI MR N K KASHYAP	SC, APDCL MR SAURADEEP DEY
9	<b>WITH</b> <a href="#">WP(C)/749/2023</a>	ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. <b>Versus</b> THE ELECTRICITY OMBUDSMAN AND 3 ORS.	SC, APDCL MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. D GOSWAMI (r-2) MR SAURADEEP DEY (r-1)
10	<a href="#">WP(C)/319/2024</a> FIXED	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
11	<b>WITH</b> <a href="#">WP(C)/6053/2023</a>	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
12	<a href="#">WP(C)/214/2025</a> FIXED	DIBAKAR THAKURIA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. T DEURI MR. M MAHANTA MS A DAS	MR. D J DAS(C.G.C) DY.S.G.I.
13	<a href="#">WP(C)/270/2025</a> FIXED	MD RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
<b>ORDERS</b>				
14	<a href="#">Cont.Cas(C)/105/2018</a> FIXED	KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO-ORDINATION COMMITTEE AND 10 ORS. <b>Versus</b> M.G.V.K. BHANU AND ORS.	MR. A K HUSSAIN MR A HAQUE MR B HUSSAIN	MR. D SAIKIA (R-9,12) MR. P S DEKA MS. B BHUYAN MR. R BORPUJARI MR. R BORPUJARI MR. S R RABHA(R-12) MR. K KONWAR (R-8) MR. B GOGOI(R-11) MS. N BORAH (R-8) MS. N CHOUDHURY MR B DEURI (r-13-14) MR. S DUTTA(R-9) MR. M BORAH MR S DUTTA (R-8) MR. A KHOUND MR. R K MUSHAHARY(R-12) MR. B GOSWAMI MR A CHALIHA (R-11) MS. Y S PHOM
	<b>WITH</b> <a href="#">I.A.(Civil)/3941/2024</a> in <a href="#">Cont.Cas(C)/105/2018</a>	KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO-ORDINATION COMMITTEE AND 10 ORS. <b>Versus</b> M.G.V.K. BHANU AND ORS.	MR. A K HUSSAIN MR A HAQUE MR B HUSSAIN	MR B GOGOI

15	<a href="#">Cont.Cas(C)/708/2022</a> FIXED	NAVIN KUMAR GOENKA AND 3 ORS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. D NATH (R-2,3) MS. N BORDOLOI (r-1)
<b>HEARING</b>				
16	<a href="#">WP(C)/1112/2015</a> WITH LCR, FIXED	AKHIL BHARATIYA CHAH MAZDOOR SANGHA <b>Versus</b> THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
17	<a href="#">WP(C)/8030/2015</a> WITH LCR	THE STATE OF ASSAM <b>Versus</b> THE PRESIDING OFFICER, LABOUR COURT, GUWAHATI and 2 ORS	DR. B AHMED MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.A DASGUPTA(R-3) MS.B DAS(R-3)
<b>WITH</b>				
<a href="#">I.A./1354/2016</a> in WP(C)/8030/2015				
18	<a href="#">WP(C)/4166/2016</a>	ASSAM SPUN SILK MILLS WORKERS UNION and ANR, <b>Versus</b> THE STATE OF ASSAM	MR.A DASGUPTA MR.B DAS MS.B DAS	DR.B AHMED SC, INDUSTRIES & COMMERCE
18	<a href="#">WP(C)/4166/2016</a>	PRATAP BORA <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.R THAKURIA MR.L P SHARMA	GA, ASSAM MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN MR J ROY ASSTT.S.G.I.
19	<a href="#">WP(C)/3872/2017</a> WITH LCR, FIXED	M/S. PERTABGHUR TEA ESTATE and ANR. <b>Versus</b> HIREN BHUMIJ and ANR.	R SARMAH MR.K GOSWAMI MS.A NEOG MR. A SANDILYA	MR. A D GUPTA MR. R SARKAR MR. B DAS
<b>WITH</b>				
<a href="#">I.A.(Civil)/1474/2023</a> in WP(C)/3872/2017				
20	<a href="#">WP(C)/6758/2017</a> FIXED	HIREN BHUMIJ, <b>Versus</b> M/S. PERTABGHUR TEA ESTATE and ANR. MANAGEMENT, KELLYDEN TEA ESTATE <b>Versus</b> SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR. A D GUPTA MS B DAS	MR. K GOSWAMI
20	<a href="#">WP(C)/6758/2017</a> FIXED	MANAGEMENT, KELLYDEN TEA ESTATE <b>Versus</b> SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
21	<a href="#">WP(C)/8237/2022</a>	SHRI SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025

14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Tuesday,25th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./403/2025</a> FIXED	ABU BAKKAR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	<a href="#">Bail Appln./430/2025</a> FIXED	BISHAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
3	<b>WITH</b> <a href="#">Bail Appln./3801/2024</a>	SUMI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
4	<a href="#">Bail Appln./490/2025</a>	DHIRENDRA RAWAT <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	<a href="#">Bail Appln./491/2025</a>	SHIDUL ALI @ SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM ARPITA DAS	PP, ASSAM
6	<a href="#">Bail Appln./492/2025</a>	LUNGTHUIPOU LONGMEI <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
7	<a href="#">Bail Appln./494/2025</a>	GANESH SAHA @ TENDAL <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
8	<a href="#">Bail Appln./495/2025</a>	BIPUL PURUSA <b>Versus</b> THE STATE OF ASSAM	N K NEOG MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. D THAOSEN	PP, ASSAM
9	<a href="#">Bail Appln./496/2025</a>	CHOUKAT ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
10	<a href="#">Bail Appln./498/2025</a>	ARGENT NONGTDU <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM

**MOTION**



11	<a href="#">W.P.(Cri.)/39/2024</a> FIXED	ASSAM RIFLES <b>Versus</b> STATE OF ASSAM AND ANR	MR. B DEKA	PP, ASSAM
12	<a href="#">AB/426/2025</a>	SAHID AHMED <b>Versus</b> THE STATE OF ASSAM	MS G K DAS	PP, ASSAM
13	<a href="#">AB/430/2025</a>	AJIT KOCH ALIAS SONMONI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./4088/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	LENMINTHANG KIPGEN AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
15	<a href="#">Bail Appln./1700/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BHOLA SEKH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	<a href="#">Bail Appln./2204/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAIFUL ISLAM @ BABU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
17	<a href="#">Bail Appln./2772/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	THONGKHONGMAYUM BOBY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
18	<a href="#">Bail Appln./3015/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ZABEL HUSSAIN @ JABEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
19	<a href="#">Bail Appln./3271/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NILIMA KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
20	<b>WITH</b> <a href="#">Bail Appln./3546/2024</a>	BENIMA KACHARI @ SILA <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUÉ MS M BORA MR H NATH	PP, ASSAM
21	<a href="#">Bail Appln./3519/2024</a> BA 3521/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAFUJUL ISLAM @ MAFUZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
22	<a href="#">Bail Appln./3905/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GAUTAM NATH <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	MR A SHARMA (R-2) PP, ASSAM
23	<a href="#">Bail Appln./3924/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	AZADUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	MR H A AHMED (R-2) PP, ASSAM
24	<a href="#">Bail Appln./105/2025</a> WITH CASE RECORD(SCANNED COPY), B/O	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA MR. H ISLAM	PP, ASSAM
25	<a href="#">Bail Appln./106/2025</a>	FERDAUS RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD	MR. A PAUL (R2) PP, ASSAM (R1)
26	<a href="#">Bail Appln./163/2025</a>	BIPLAB GOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. K MALAKAR MS A MAJUMDER MS P DUTTA	PP, ASSAM
27	<a href="#">Bail Appln./220/2025</a> WITH CASE RECORD(SCANNED COPY)	MAN BAHADUR CHETRY @ GOPAL CHETRY <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR MR. B B GOGOI	PP, ASSAM
28	<a href="#">Bail Appln./279/2025</a>	DIPANJAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
29	<a href="#">Bail Appln./280/2025</a> FIXED	ABDUL WAHAB <b>Versus</b> THE STATE OF ASSAM	RAFIKA HUSSAIN J S AHMED	PP, ASSAM

30	<a href="#">Bail Appln./281/2025</a>	MD FULJAR ALI <b>Versus</b> THE STATE OF ASSAM	I AMIN MR N ZAMAN	PP, ASSAM
31	<a href="#">Bail Appln./332/2025</a> FIXED	BABU AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ	PP, ASSAM
32	<a href="#">Bail Appln./421/2025</a> FIXED	NAJIBUL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
33	<a href="#">Bail Appln./436/2025</a> FIXED	ARIFUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
<b>WITH</b>				
34	<a href="#">Bail Appln./393/2025</a>	DEWAN AZLAN HARIZ <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
<b>BAIL HEARING</b>				
35	<a href="#">AB/1122/2024</a> AB 1090/2024(D/O), FIXED	JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
<b>WITH</b>				
36	<a href="#">AB/1311/2024</a>	MONIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
37	<a href="#">AB/1869/2024</a> FIXED	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
38	<a href="#">AB/1900/2024</a> FIXED	ABDUS SOBUR @ ABDUS SOBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
39	<a href="#">AB/2777/2024</a> WITH CASE RECORD(SCANNED COPY)	PULAK JYOTI KALITA @ JANMONI <b>Versus</b> THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
40	<a href="#">AB/2987/2024</a> FIXED	ROBIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
41	<a href="#">AB/3238/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	MR D C NATH (R2) PP, ASSAM
42	<a href="#">AB/3295/2024</a> FIXED	TAFIQR RAHMAN @ TOUFIQR RAHMAN AND ANR. <b>Versus</b> THE STAE OF ASSAM	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
43	<a href="#">AB/3379/2024</a>	ANAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
44	<a href="#">AB/3408/2024</a> FIXED	MD AMIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	MS P DAS (LEGAL AID COUNSEL FOR R-2) MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
45	<a href="#">AB/3412/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	PRASANTA SARKAR @ BASANTA SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG MR. B R DAS	MR. S C BISWAS (R-2) MS A DAS(R-2) MS. U NANDA(R-2) MS A BORAH(R-2) MS. J GHOSH(R-2) PP, ASSAM

46	<a href="#">AB/49/2025</a> FIXED	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. S I TALUKDAR	PP, ASSAM
47	<a href="#">AB/60/2025</a> WITH OFFICE NOTE	SAYED MALLIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	MS. M BARMAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
48	<a href="#">AB/84/2025</a>	LUHIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. F RAHMAN	MR. P SAIKIA, LEGAL AID COUNSEL PP, ASSAM
49	<a href="#">AB/147/2025</a> FIXED	UMAR ALI SHEIKH, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G CHAMUAH	PP, ASSAM
50	<a href="#">AB/174/2025</a> WITH CASE RECORD(SCANNED COPY) , B/O	ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH	PP, ASSAM
51	<a href="#">AB/221/2025</a>	SRI AMAN KUMAR GUPTA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MS D DAS MR. I K BURAGOHAIN	MR. A K GUPTA (FOR INFORMANT) MR. R S MISHRA (FOR INFORMANT) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/874/2025</a> FIXED	MD. ABUL HASEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SAYED MR. S K TALUKDAR K A SODIAL T R OVUNG	SC, ELEM. EDU
<b>ADMISSION</b>				
2	<a href="#">WP(C)/4888/2024</a> PART-HEARD, FIXED	NIRAN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAJ MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3	<a href="#">WP(C)/1694/2021</a> B/O	KETEKIBARI HIGH SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	SC, SEC. EDU.
4	<a href="#">WP(C)/711/2023</a> FIXED	RAKHAL CHAKLADER AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R GOSWAMI DR. N BAROOAH MR. H KALITA MR. H KALITA MS S DAS MS. U BHATTACHARYYA	MR A R BHUYAN (R5) MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) MRS. J BEGUM (R5) SC, SEC. EDU. SC, FINANCE
5	<a href="#">WP(C)/2664/2023</a> B/O	ASHMITA BHARADWAJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, ELEM. EDU
6	<b>WITH</b> <a href="#">WP(C)/2666/2023</a>	ASHA HAJARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, SEC. EDU.
7	<a href="#">WP(C)/4767/2023</a> FIXED	ABDUL MAZID MIAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM MS. L DAS(R-6,7) MR. M P SARMA(R-6,7) MR A CHAKRABORTY (R-6,7) MR A CHETIA(R-6,7) SC, SEC. EDU.
8	<a href="#">WP(C)/1519/2024</a> B/O	IMDADUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
9	<a href="#">WP(C)/1735/2024</a> CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR

10	<b>WITH</b> <a href="#">WP(C)/1736/2024</a> CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
11	<b>WITH</b> <a href="#">WP(C)/1856/2024</a>	KESHAB KALITA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
12	<b>WITH</b> <a href="#">WP(C)/1991/2024</a>	MINATI DAS RAJBONGSHI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19,20,21,27) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR- 7,8,9,10,12,13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19,20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
13	<b>WITH</b> <a href="#">WP(C)/2339/2024</a>	ANANTA KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC
14	<a href="#">WP(C)/5852/2024</a> FIXED	MOKLESUR RAHMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
15	<a href="#">WP(C)/5855/2024</a> FIXED	SYEDA ZINNA AKHATARA AHMED AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
16	<a href="#">WP(C)/5861/2024</a> FIXED	AINUL ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
17	<a href="#">WP(C)/6741/2024</a> FIXED	BILAYET HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, SEC. EDU. SC, FINANCE
18	<a href="#">WP(C)/6871/2024</a> FIXED	GANESH CHANDRA WARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, HIGHER EDU SC, AG (A AND E) MR. P D NAIR (R-3,4) SC, FINANCE
19	<b>WITH</b> <a href="#">WP(C)/5934/2024</a>	GANESH CHANDRA WARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS B BHUYAN MS. N CHOUDHURY MS B BORA	SC, HIGHER EDU SC, AG (A AND E) SC, AG (A AND E) MR. P D NAIR (R-3,4 )

#### **ORDERS**

20	<a href="#">Cont.Cas(C)/109/2018</a> FIXED	BISWAJIT GOGOI AND 9 ORS. <b>Versus</b> PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE SC, SEC. EDU. MS. R CHAKRABORTTY
21	<b>WITH</b> <a href="#">I.A.(Civil)/2709/2022</a> in Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. <b>Versus</b> PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS B BORA	
	<a href="#">Cont.Cas(C)/431/2022</a> FIXED	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIANR MS. N BORDOLOI

22	<a href="#">Cont.Cas(C)/682/2024</a> B/O	TAPASI NATH <b>Versus</b> MAMATA HOJAI, AES AND 3 ORS.	MR. S K DAS MR R KARIM MR A I TALUKDAR	MR B DEURI (R-2)
23	<a href="#">WP(C)/2713/2024</a> B/O	FAZLUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU DY.S.G.I. SC, SSA
<b>HEARING</b>				
24	<a href="#">WP(C)/3872/2023</a> FIXED	PROF. DR. ISHRAT HUSSAIN <b>Versus</b> THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY, ASSAM (NLUJAA) AND 2 ORS	MR H RAHMAN MR I HASIEB MR. B J DAS	MR. K N CHOUDHURY (r- 1,2) DR. N BAROOAH (r-1,2) MR. R M DEKA (r-1,2) MS P AGARWAL MR. D J DAS (r-1,2) MS N MAHANTA (r-1,2) N GAUTAM (r-1,2) SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/528/2025</a> WITH OFFICE NOTE, FIXED	EMPLOYEE NO 5996 SMTI SANJANA MEDHI GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	MR D SENAPATI (R2, R3) MS. S. TODI (R2, R3) MR H K SARMA (R2, R3) DY.S.G.I.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3410/2023</a> FIXED	ANANTA NATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED H. BHARALI	MR. U K GOSWAMI DY.S.G.I.
3	<a href="#">WP(C)/3520/2023</a> FIXED	SUSHILA DEVI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
4	<a href="#">WP(C)/1909/2024</a> FIXED	DHANYA KR. MEDHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. S P SHARMA MS D DUTTA K AHMED	GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/2525/2024</a> FIXED	SUMON NAYAK AND 59 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MD H R AHMED MR. D DEKA	MRS S BARUAH DY.S.G.I.
6	<a href="#">WP(C)/5330/2024</a> FIXED	A. KARAN SINGHA <b>Versus</b> THE UNION OF INDIA AND 8 ORS .	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MRS S BARUAH (CGC) DY.S.G.I.
7	<a href="#">WP(C)/5668/2024</a> FIXED	MEHDI HASSAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, FOREST
<b>ORDERS</b>				
8	<a href="#">Cont.Cas(C)/574/2024</a> B/O	BHODRA MOHAN HASNU <b>Versus</b> SMTI MOUCHUMI BARUA AND 2 ORS	MR D KALITA MR. D THAOSEN	MR. P N GOSWAMI(R-1) MR P NAYAK(R-3) MR. D GOGOI (R-1) MR A CHALIHA (R-3) R M BAROOAH(R-3)
<b>HEARING</b>				

9	<a href="#">WP(C)/1307/2015</a> PART-HEARD	MASTER PRAGYAN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)
10	<a href="#">WP(C)/4061/2023</a> PART-HEARD	PARTHA PRATIM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
11	<a href="#">WP(C)/4182/2023</a>	RAJU KUMAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
12	<a href="#">WP(C)/4221/2023</a>	MD. NEYAMAT ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
13	<a href="#">WP(C)/4267/2023</a>	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
14	<a href="#">WP(C)/4277/2023</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
15	<a href="#">WP(C)/4761/2023</a>	SHAIENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
16	<a href="#">WP(C)/4776/2023</a>	RAKIBUL KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	<b>WITH</b>			
17	<a href="#">WP(C)/6627/2023</a>	MRINAL KANTI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
	<b>WITH</b>			
18	<a href="#">WP(C)/106/2024</a>	PRABHAT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
19	<a href="#">WP(C)/666/2024</a>	SURAJ BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.
	<b>WITH</b>			
20	<a href="#">WP(C)/7325/2017</a> FIXED	PUTUL GOGOI <b>Versus</b> THE CHAIRMAN, ASSAM STATE TRANSPORT CORP. and ORS	MR. J SARMAH	SC, A S T C



21	<a href="#">WP(C)/1325/2018</a> FIXED	ALL ASSAM DEVELOPMENT AUTHORITY EMPLOYEES JOINT COUNCIL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. B K PURKAYASTHA (R19, R5) MR. P J SAIKIA (R8) MR. N HAQUE (R25) MR. K M HALOI (R16) MR. M I HUDA (R16) MS I DAS (R16) MR. B DEKA MS. M KECHII (R8) MR. M HUSSAIN MR. U SAIKIA MR. M P CHOUDHURY MRS. A BORAH MR. B DAS (R16) MR. B P CHANGMAI MS. M BORUAH MS. S RASUL MS. M BORUAH (R19, R5)
22	<a href="#">WP(C)/7246/2018</a> WITH A SEPARATE FILE OF AFFIDAVIT, FIXED	SANJEEV KUMAR SINGH <b>Versus</b> BANK OF INDIA AND 5 ORS.	MR. I CHOUDHURY MR. N J KHATANIAR MR. S BISWAKARMA MS G DAS	MR. A GANGULY (R1-R6) MR. A DUTTA (R1-R6) MR. A DHANUKA (R1-R6)
23	<a href="#">WP(C)/2479/2022</a> FIXED	KHADI BOARD KARMI SANGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR B D DAS MR H K SARMA MRS R DEKA MR D DAS MR J LOTHAN	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
24	<a href="#">WP(C)/4724/2022</a> FIXED	MINTU BORKATAKY <b>Versus</b> OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL
25	<a href="#">WP(C)/2211/2024</a> FIXED	AVATAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/2648/2017</a> FIXED	STATE OF ASSAM and ANR. <b>Versus</b> MANIK UDDIN BARBHUIYA	MR.B N SARMA(GA, ASSAM) MR.S C KOYALASSTT. S.G.I.	MR. A H M R CHOUDHURY
<b>WITH</b> 2 <a href="#">WP(C)/2920/2017</a>	THE STATE OF ASSAM and ANR. <b>Versus</b> HARUSH ALI LASKAR	MR.B N SARMASr. Govt. Advocate, Assam. MR.K C KAYEL(Asstt.S.G.I.)	MR F K R AHMED MR. A H M R CHOUDHURY MR. A RAHMAN
3 <a href="#">WA/242/2024</a> CAVT. NO.06132/024, WITH OFFICENOTE	THE BRAHMAPUTRA VALLEY FERILIZER CORPORATION LTD <b>Versus</b> BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA MR. S K CGC, FOR UNION OF INDIA) DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
<b>WITH</b> 4 <a href="#">WA/215/2024</a> CAVT. NO. 04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR
<b>WITH</b> 5 <a href="#">WA/233/2024</a> CAVT. NO. 06122/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR
6 <a href="#">WP(C)/6582/2024</a> FIXED	AZIRAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM
7 <a href="#">Mat.App./5/2025</a> CAVT. NO.12822/024, FIXED, WITH CAVT.1282/2024	XXXXXX <b>Versus</b> XXXXXX	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR S MUKTAR MRS S ACHARYA FOR CAVEATOR
<b>ORDERS</b>			
8 <a href="#">Review.Pet./71/2020</a> FIXED, IN WP(C)/6826/2018 (D/O)	MUSSTT. KARIMON NESSA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>			

9	<a href="#">WP(C)/652/2019</a> WITH LCR	FULJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR. S A AHMED MR A HAWARI MR F A AHMED A. KHANAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/35/2020</a> WITH LCR	MONOWARA KHATUN <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	<a href="#">WA/47/2020</a> CAVT. NO.1322/2019 FIXED, WITH OFFICE NOTE, CAVT. 995/2019, CAVT. 1007/2019	DR. POJUL LOYING <b>Versus</b> SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/786/2020</a> in <a href="#">WA/47/2020</a>	DR. POJUL LOYING <b>Versus</b> SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
12	<b>WITH</b> <a href="#">WA/285/2019</a>	SMTI. PAPORI GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR ( R-7) MR. A BARKATAKI MR. M MAHANTA ( R-7) MR. M MAHANTA ( R-7) MR. M MAHANTA ( R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA ( R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
13	<b>WITH</b> <a href="#">WA/54/2020</a>	SMTI PAPORI GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
14	<a href="#">WP(C)/63/2020</a> WITH LCR	ARFUL NESSA @ ARFUL BEGUM @ ARKUL NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC MR. R BORPUJARI SC, REV DEPT GOVT OF ASSAM ASSTT.S.G.I. SC, F.T SC, ECI
15	<a href="#">WP(C)/5738/2021</a>	MAKBUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
16	<b>WITH</b> <a href="#">WP(C)/5534/2021</a>	KHALEK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
17	<a href="#">WA/142/2023</a> FIXED, WITH OFFICE NOTE	THE INDIAN INSTITUTE OF TECHNOLOGY <b>Versus</b> DIPANKAR DAS AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) RESPONDENT IN PERSON(R-1) SC, U G C

18	<b>WITH</b> <a href="#">WA/350/2022</a>	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	RESPONDENT IN PERSON (R-6) RESPONDENT IN PERSON (R-6) MS. B CHOUDHURY (r-3) MR. S K MEDHI MR. P. CHOUDHURY (r-3) SC, IITG DY.S.G.I. SC, U G C
	<b>WITH</b> <a href="#">I.A.(Civil)/3227/2022</a> in WA/350/2022	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
	<b>WITH</b> <a href="#">I.A.(Civil)/3591/2022</a> in WA/350/2022	DIPANKAR DAS <b>Versus</b> SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MR. S K MEDHI MS N BEGUM SC, IITG SC, U G C
19	<a href="#">WA/350/2023</a> CAVT. NO.09442/023, WITH CAVT.944/2023, CAVT.943/2023	BIPASA SOMIM ALOM <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/2784/2023</a> in WA/350/2023	BIPASA SOMIM ALOM <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
20	<a href="#">WA/349/2023</a> CAVT. NO. 09432/023,	KABITA DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/2782/2023</a> in WA/349/2023	KABITA DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
21	<a href="#">WP(C)/2526/2023</a> FIXED, WITH LCR	JAHERA KHATOON <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025

12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(CrI.)/97/2024</a> WITH LCR 6 FILES. P.B-2. FIXED. in CrI.A./30/2024	MD. FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./30/2024</a>	MD. FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR. P DAIMARY	MD. M H CHOUDHURY (r-2) MR MONZUR K CHOUDHURY MR. P CHAKRABORTY (r-2) R. BARUAH (r-2) MR. S N AHMED (r-2) TANZIM L. CHOUDHURY (r-2) PP, ASSAM
2	<a href="#">CrI.A./197/2024</a> WITH LCR 3 FILES. FIXED.	SOBUR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MS. K JAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/588/2024</a> in CrI.A./197/2024	SOBUR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MS. K JAIN	PP, ASSAM
<b>HEARING</b>				
3	<a href="#">CrI.A./152/2020</a> WITH LCR 7 FILES. P.B-4.	RAJEN DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K DAS (AMICUS CURIAE) MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
4	<b>WITH</b> <a href="#">Death Sentence Ref./1/2020</a> 4 Y 11 M 17 D :	THE STATE OF ASSAM <b>Versus</b> RAJEN DOLEY	PP, ASSAM	MR. A K DAS(AMICUS CURIAE)

5	<b>WITH</b> <a href="#">Crl.A./153/2020</a>	SRI ANIL DOLEY AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K DAS(AMICUS CURIAE) MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
6	<a href="#">CRL.A(J)/33/2021</a> 7 Y 1 M 21 D.:WITH LCR 5 FILES. P.B-2.	SUMAN TOPPO <b>Versus</b> THE STTE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
7	<a href="#">CRL.A(J)/37/2021</a> 10 Y 2 M 24 D.:WITH LCR 5 FILES. P.B-2.	DILIP NAYAK <b>Versus</b> THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
8	<a href="#">Crl.A./326/2022</a> 2 Y 4 M 25 D.:WITH LCR 4 FILES. P.B-2. FIXED.	BANAMALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM
9	<a href="#">Mat.App./22/2023</a> WITH LCR. FIXED.	XXXXXXX <b>Versus</b> XXXXXXX	MR. K BHATTACHARJEE MS B TALUKDAR	MS. B BHUYAN(AMICUS CURIAE)
10	<a href="#">Crl.A./451/2023</a> WITH LCR 4 FILES. P.B-2.	MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1033/2023</a> <b>in</b> Crl.A./451/2023	MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4584/2018</a>	RENU BORAH HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
2	<b>WITH</b> <a href="#">WP(C)/904/2017</a>	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
3	<b>WITH</b> <a href="#">WP(C)/4502/2017</a>	DR. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
4	<a href="#">WP(C)/8651/2018</a>	SYED NAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
5	<a href="#">WP(C)/2297/2019</a>	KANU RAM KALITA AND 377 ORS. <b>Versus</b> THE ASSAM POLYESTER CO-OPERATIVE SOCIETY LTD. AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, CO OP MS. S SARMA (R-1) MS. S SARMA (R-1) MS. N M DEKA (R-1) MS. M D BORAH, SC Dept. of Public Enterprises
6	<a href="#">WP(C)/661/2020</a> FIXED	KAMOLESH DAS AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH



7	<b>WITH</b> <a href="#">WP(C)/7189/2015</a>	SMT. UPAMA NATH and 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2302/2023</a> in <a href="#">WP(C)/7189/2015</a>	RAJU BASFORE and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
8	<b>WITH</b> <a href="#">WP(C)/654/2020</a>	MOFIZUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
9	<b>WITH</b> <a href="#">WP(C)/2188/2021</a>	SHIMA AHMED <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
10	<a href="#">WP(C)/2961/2020</a> FIXED	JUGA NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
11	<b>WITH</b> <a href="#">WP(C)/2900/2020</a>	DAMBARU CHETIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS S GOSWAMI	GA, ASSAM
12	<b>WITH</b> <a href="#">WP(C)/2923/2020</a>	DAMBARU CHETIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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**[ For Tuesday,25th February 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/688/2025</a> FIXED	INTERNATIONAL ENGINEERING CONSTRUCTION AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, GST DY.S.G.I.
2	<a href="#">WP(C)/846/2025</a> FIXED	GOBINDA CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S ISLAM MR D DEKA MR N J KUMAR	GA, ASSAM MR. B. GOSWAMI, ADDL. AG,ASSAM
<b>ADMISSION</b>				
3	<a href="#">WP(C)/3386/2019</a> FIXED	SANJEET PATEL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. P BHATTACHARYA MR. J K GOSWAMI MR. M BISWAS MR. A BHATTACHARYYA MR. A BORUA MR N Z CHOUDHURY MS M DAS MR N A MAZARBHUIYA MR D J BORO M ALI	SC, FOREST
4	<a href="#">WP(C)/5760/2024</a> B/O	JIVIKA FARMERS GROUP (ASG) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	MRS. R DEVI (C.G.C) MR. B PURKAYASTHA(R-6) MS. M BARMAN DY.S.G.I. J.P. BARUAH (R-6) SC, AGRI. DEPARTMENT
5	<a href="#">WP(C)/6290/2024</a> FIXED	KANCHAN DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE	GA, ASSAM DY.S.G.I. SC, INDIAN BANK
6	<a href="#">WP(C)/6753/2024</a> FIXED	SAI NATH TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
7	<a href="#">WP(C)/174/2025</a> FIXED	ULUBARI SMASHAN COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GMC

8	<a href="#">WP(C)/444/2025</a> CAVT. NO.003820/25,N FIXED, WITH WP(C)/4604/2019 (D/O), CAVT. 38/2025	BHARAT SAIKIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R BARUAH MR. N M DUTTA	MR D KALITA GA, ASSAM MR. H R DAS DY.S.G.I. SC, FOREST FOR CAVEATOR SC, PCB
<b>ORDERS</b>				
9	<a href="#">WP(C)/1934/2019</a> FIXED	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE SC, TAXES
10	<b>WITH</b> <a href="#">WP(C)/2797/2014</a>	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
11	<b>WITH</b> <a href="#">WP(C)/2845/2017</a>	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
12	<a href="#">WP(C)/207/2025</a> FIXED	DR. BHUPENDRA KAMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SR. GA, ASSAM
<b>HEARING</b>				
13	<a href="#">WP(C)/5189/2014</a>	DULAL GOGOI and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	GA, ASSAM
14	<a href="#">WP(C)/726/2015</a>	MD. SIFATULLAH MAZUMDAR and 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A A MONDAL MD. B ISLAM MR. S HUSSAIN MR. S ISLAM MS. S G BARUAH MR. A S ALI	SC, FOREST(R-2-6, 10-11, & 14) GA, ASSAM(R-1,3,7,8,9,12,13 & 15)
15	<a href="#">WP(C)/5960/2017</a>	UCO BANK <b>Versus</b> ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MR P K KALITA MS. T GOSWAMI SC, AFC
16	<a href="#">WP(C)/4507/2018</a>	M/S. AHINSHA CHEMICALS LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR B P TODI MR. A NATH MR. S U AHMED DR ANKIT TODI MR. N J MEDHI	DR. B AHMED MR. B CHOWDHURY, SC, FINANCE & TAXATION DEPT. MR. KALITA, SC, INDUSTRIES & COMMERCE SC, TAXES
17	<a href="#">WP(C)/5161/2022</a>	JAKIR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">WP(C)/3975/2018</a> FIXED	RATUL GAYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR K K GHOSH	GA, ASSAM SC, FINANCE
2	<a href="#">I.A.(Civil)/2912/2024</a> FIXED in <a href="#">WP(C)/6682/2022</a> <b>WITH</b> <a href="#">WP(C)/6682/2022</a>	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1669/2023</a> in <a href="#">WP(C)/6682/2022</a>	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
3	<a href="#">WP(C)/5419/2024</a> B/O	NO. 3188417X MILON NARZARI <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. J SARMAH	MR. D C BORAH (CGC) DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
4	<a href="#">WP(C)/1179/2017</a> FIXED	SMT. MANIKA DEVI <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMAH-8 MRS.T BARMAN(R-8)
5	<a href="#">WP(C)/1435/2023</a> FIXED	LILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
6	<a href="#">WP(C)/3386/2023</a> B/O	MISS MOON RAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
7	<a href="#">WP(C)/4370/2024</a> FIXED	SANGEET NILAM BOARH <b>Versus</b> THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
<b>MOTION</b>				
8	<a href="#">AB/425/2025</a>	INTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM

**HEARING**

9	<a href="#">WP(C)/7453/2017</a> PART-HEARD	M/S. CACHAR ISPAT PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR D DEKA (R-3,4) MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
10	<a href="#">WP(C)/6960/2023</a> PART-HEARD	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
11	<a href="#">WP(C)/434/2015</a> FIXED	JAGADISH CHANDRA CHANDA <b>Versus</b> THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
12	<a href="#">WP(C)/1198/2016</a> FIXED	GYAN SINGH <b>Versus</b> STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
13	<a href="#">WP(C)/18/2017</a> B/O	INDRAJIT DUTTA CHOUDHURY and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR. J SARMAH MR.T ROY MS S BHOWMICK MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR. H. SARMA, ADDL. SR. GA, ASSAM MR.SIDHANT DUTTA(R- 2&3)
14	<b>WITH</b> <a href="#">WP(C)/5618/2017</a>	INDRAJIT DUTTA CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR. J SARMAH MR.U K NAIR MS.J PAUL MR.A CHETRY MS S BHOWMICK	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
15	<a href="#">WP(C)/4648/2018</a> FIXED	DEBOKANTA DAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR. K R PATGIRI MS. C DAS MS T WAPANGLA MR. R DEKA	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
16	<b>WITH</b> <a href="#">WP(C)/1479/2018</a>	DEBOKANTA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
17	<a href="#">WP(C)/3201/2020</a> B/O, WITH AFFIDAVIT FILE	SAIF UDDIN KHAN <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MR. A DEY (R-8) MR D KALITA (R-9) MR. B BORAH (R-11) MR P S RAJA (R-11) MS. S. TODI MR U ROY (R-11) MR H K SARMA ASSTT.S.G.I.
18	<a href="#">Arb.P./6/2022</a>	FATIK BHATTACHARJEE <b>Versus</b> PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
19	<a href="#">WP(C)/5247/2022</a>	MD. MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
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16)	K U AHMED	21-02-2025	To	27-02-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH AND RFA MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./493/2025</a>	NIJAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	<a href="#">Bail Appln./497/2025</a>	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	<a href="#">Bail Appln./499/2025</a>	TOSER ALI <b>Versus</b> THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
4	<a href="#">Bail Appln./501/2025</a>	MITHU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Rev.P./478/2024</a> B/O	PRAHLAD BASUMATARY <b>Versus</b> DEHRA SHRWN HAZOWARY	MR G BAISHYA MS. P DAS K BANIK	
6	<a href="#">AB/197/2025</a> FIXED	KUTUBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S HAQUE MD IMRAN	PP, ASSAM
7	<a href="#">AB/278/2025</a> FIXED	KAMAL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
8	<a href="#">AB/310/2025</a> FIXED	KANGKAN KAUSHIK KASHYAP <b>Versus</b> THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
9	<a href="#">AB/422/2025</a>	NIZAM UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
10	<a href="#">AB/424/2025</a>	SUNIL TERANG <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
11	<a href="#">AB/427/2025</a>	AFSAR ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM



12	<a href="#">AB/428/2025</a>	MD RAIZUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
13	<a href="#">AB/431/2025</a>	AJIBUR RAHMAN @ AJIBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
14	<a href="#">AB/432/2025</a>	KAUSHIK KASHYAP AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	<a href="#">AB/433/2025</a>	BHUPEN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN M. BORUAH B CHOWHAN	PP, ASSAM
<b>ADMISSION</b>				
16	<a href="#">Crl.Pet./1002/2023</a> B/O	NITAI CH RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) MR. R A PRAMANIK(R-2) MR. H NATH(R-2) PP, ASSAM
17	<a href="#">Crl.Pet./1541/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJPAL SINGH POONIA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS. K VERMA MR. I U CHOWDHURY MR I A HAZARIKA I KUMARI	PP, ASSAM
<b>WITH</b>				
18	<a href="#">AB/3375/2024</a>	RAJPAL SINGH POONIA <b>Versus</b> THE STATE OF ASSAM	MR. I A HAZARIKA MS. K VERMA MR. I U CHOWDHURY I KUMARI	PP, ASSAM
19	<a href="#">Crl.Rev.P./41/2025</a> FIXED	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. S SHARMA MR N ZAMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	<a href="#">Bail Appln./3913/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PRASANTA SAIKIA <b>Versus</b> THE ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
21	<a href="#">Bail Appln./58/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PARESH KALTA @ DHAN <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MS B.G. BARUAH MS K GURUNG	PP, ASSAM
22	<a href="#">Bail Appln./313/2025</a> FIXED	SRI MANAB RAJKHOWA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
23	<a href="#">Bail Appln./318/2025</a> FIXED	MERAJUL ISLAM AND ANR <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ FARIDUL AMIN SAMIM RAHMAN	PP, ASSAM
24	<a href="#">Bail Appln./357/2025</a> FIXED	MITHUN MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
25	<a href="#">Bail Appln./364/2025</a> B/O	ASIF IQBAL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
26	<a href="#">Bail Appln./392/2025</a> FIXED	DEWAN AZLAN HARIZ <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
27	<a href="#">Bail Appln./467/2025</a> FIXED	SAHIL AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM

**BAIL HEARING**

28	<a href="#">AB/1057/2024</a> FIXED	NUR NABI SK <b>Versus</b> THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
29	<a href="#">AB/1059/2024</a> FIXED	SHAJU MIAH @ SAJU SK. <b>Versus</b> THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
30	<a href="#">AB/1532/2024</a> AB 1663/2024(D/O), FIXED	MAINUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MRS. M A OZAH (R-2) PP, ASSAM
31	<a href="#">AB/2887/2024</a> FIXED	SANKAR MANDAL @ SHANKAR MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR. A S CHOUDHURY MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	<a href="#">AB/3054/2024</a> B/O	EBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	<a href="#">AB/3093/2024</a> FIXED	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
34	<a href="#">AB/3146/2024</a> FIXED	NANDAN DAS <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
35	<a href="#">AB/184/2025</a> FIXED	SAMIRAN GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
36	<a href="#">AB/193/2025</a> FIXED	TARMUZ ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
37	<a href="#">AB/199/2025</a> FIXED	ASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR. A K AZAD MR L HUSSAIN HAFIZUR RAHMAN	PP, ASSAM
38	<a href="#">AB/218/2025</a> WITH OFFICE NOTE, FIXED	NUR KHATUN NESSA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN TAWHID LASKAR A BORBHUYAN	MR. J ABBAS (FOR INFORMANT) A M AHMED (FOR INFORMANT) PP, ASSAM
39	<a href="#">AB/260/2025</a> FIXED	MD HURMUZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
40	<a href="#">AB/293/2025</a> FIXED	SRI JAHURUL MIYA <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
41	<a href="#">AB/377/2025</a> FIXED	DR ASWINI KUMAR KALITA @ DR ASHWINI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<b>ORDERS</b>				
42	<a href="#">Crl.A./40/2022</a> B/O, WITH LCR 3 FILES	JAMALUDDIN @ MD. JAMALUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P KATAKI MR. A K GUPTA MR H J TAMULI MR D KALITA	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/578/2024</a> in CrI.A./40/2022	JAMALUDDIN @ MD. JAMALUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR. P KATAKI MS. K L R YANTHAN	PP, ASSAM
43	<a href="#">CrI.A./115/2022</a> WITH OFFICE NOTE, B/O	MUSTT. AFTARUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	MR H R A CHOUDHURY (R-4) MR H R A CHOUDHURY (R-4) MR. A AHMED (R-4) MR. A AHMED (R-4) MR. R A CHOUDHURY (R-4) MR. I U CHOWDHURY (R-4) MR. I U CHOWDHURY (R-4) PP, ASSAM
44	<a href="#">Cont.Cas(C)/549/2023</a> FIXED	M/S OM SAI TRADING COMPANY AND ANR <b>Versus</b> NANDESWAR BORGHAIN, A.S.I.	MR. M A SHEIKH K U AHMED MS F INTAZ	MS G BORA (R2) MS. B TALUKDAR (R2)
45	<a href="#">I.A.(CrI.)/154/2025</a> in CrI.Rev.P./476/2025	ANIL SONI <b>Versus</b> THE STATE OF ASSAM	MS. P DAS K BANIK	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./476/2025</a> (Filing Number)	Anil Soni <b>Versus</b> The State of Assam	MR JACKLIN LASKAR	
<b>HEARING</b>				
46	<a href="#">CrI.A./101/2017</a> PART-HEARD, LCR 2 FILES, P.B.-1, B/O	MUSTT HALIMA KHATUN <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MS.F BEGUM	MR. A R SIKDAR MD A ALI PP, ASSAM
47	<a href="#">CrI.A./109/2020</a> 5 Y 1 M 4 D :PART-HEARD, LCR 4 FILES, P.B.-1, FIXED	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	DR. P AGARWAL (AMICUS CURIAE FOR R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1203/2023</a> in CrI.A./109/2020	ABDUL MATIN, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	DR. P AGARWAL (AMICUS CURIAE FOR R-2) PP, ASSAM
48	<a href="#">RFA/4/2021</a>	FIRDUSHA HASMI AHMED AND 2 ORS <b>Versus</b> RUKEYA SULTANA AHMED AND 4 ORS	MR T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR B C TALUKDAR (R-1,2,3) MR K TALUKDAR (R-1,2,3)
49	<a href="#">RFA/50/2023</a> CAVT. NO.10762/023, WITH LCR, B/O	JOY CHANDRA BHUYAN <b>Versus</b> ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3500/2023</a> in RFA/50/2023	JOY CHANDRA BHUYAN <b>Versus</b> ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. N SARKAR MR P K BASU FOR CAVEATOR
50	<a href="#">CrI.A./75/2023</a> 6 Y 7 M 9 D :WITH LCR 2 FILES, B/O	IRUNGBAM ANIL MEETEI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(CrI.)/165/2023</a> in CrI.A./75/2023	IRUNGBAM ANIL MEETEI <b>Versus</b> THE UNION OF INDIA AND ANR	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
51	<a href="#">CrI.Rev.P./306/2023</a> WITH LCR 2 FILES (SCANNED COPY)	BHABEN HALOI <b>Versus</b> JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY

52	<a href="#">Crl.Pet./373/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	INAMUL HASAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
53	<a href="#">Crl.A./73/2024</a> WITH LCR 2 FILES, B/O	PRADUNNYA SHIL <b>Versus</b> UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
	<b>WITH</b> <a href="#">I.A.(Crl.)/251/2024</a> <b>in</b> Crl.A./73/2024	PRADUNNYA SHIL <b>Versus</b> UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
	<b>WITH</b> <a href="#">I.A.(Crl.)/806/2024</a> <b>in</b> Crl.A./60/2024	SULTAN ALI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, DRI
54	<a href="#">Crl.A./60/2024</a>	SULTAN ALI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, DRI
	<b>WITH</b> <a href="#">I.A.(Crl.)/806/2024</a> <b>in</b> Crl.A./60/2024	SULTAN ALI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL	SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,25th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">RSA/223/2016</a>	OSIA BEWA and 12 ORS <b>Versus</b> MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	<b>WITH</b> <a href="#">I.A.(Civil)/1572/2016</a> in RSA/223/2016	OSIA BEWA and 12 ORS <b>Versus</b> MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2918/2024</a> in RSA/223/2016	OSIA BEWA AND ORS <b>Versus</b> MUSTT REZAUN NESSA AND ANR	MR D MAHANTA	MR A ISLAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./143/2025</a>	MAYANK SHARMA <b>Versus</b> THE STATE OF ASSAM	MR S J SAIKIA	PP, ASSAM
<b>ADMISSION</b>				
3	<a href="#">WP(C)/2653/2023</a> CAVT. NO.04032/023, PART-HEARD, WITH CAVT. 403/2023, WITH CAVT. 484/2023, FIXED	DR GITALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P C DEY MR. M B U AHMED MR. A ULLAH	SC, HIGHER EDU MR. P P DUTTA(R-5) MS M DAS MS P SARMA (R-5) MS. P P DAS (R-5) FOR CAVEATOR
4	<b>WITH</b> <a href="#">WP(C)/3298/2023</a> CAVT. NO. 04842/023,	DR. GITALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA MR. P J SAIKIA, SR. ADV MR P C DEY MR. P J PHUKAN MR. N BORUAH MR. M B U AHMED MR K J SAIKIA	SC, HIGHER EDU MR. P SAIKIA FOR CAVEATOR SC, DIB. UNIVERSITY
5	<a href="#">WP(C)/5438/2024</a> PART-HEARD, FIXED	RATAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. B HUSSAIN MR A H TOUFIQ	GA, ASSAM SC, SEC. EDU.

6	<a href="#">WP(C)/186/2025</a> PART-HEARD, FIXED	DR. SAMARJIT CHAKRABORTY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	MS. L DAS(R-8,9) MR. M P SARMA(R-8,9) MR A CHAKRABORTY (R-8,9) SC, HEALTH SC, EDU
7	<a href="#">WP(C)/7536/2018</a> FIXED	PRAJEN KUMAR BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	SC, ELEM. EDU SC, FINANCE
8	<a href="#">WP(C)/801/2021</a> FIXED	MD. SEKENDER ALI AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, ELEM. EDU SC, FINANCE
9	<a href="#">WP(C)/2319/2021</a> FIXED	GOPAL KATEL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. N BORAH (R-8,9) MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10) N AHMED (R-8,9)
	<b>WITH</b> <a href="#">I.A.(Civil)/2318/2021</a> in <a href="#">WP(C)/2319/2021</a>	BIREN BHUYAN AND ANR <b>Versus</b> GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
10	<a href="#">WP(C)/6471/2022</a> FIXED	RAMAKANTA DAIMARY AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
11	<a href="#">WP(C)/1860/2023</a> FIXED	KALPANA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
12	<a href="#">WP(C)/1904/2023</a> FIXED	SMTI SNEHALATA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
13	<a href="#">WP(C)/1992/2023</a> FIXED	MANOMATI KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR R SENSUA M. A. OASIS	GA, ASSAM MR G BHARADWAJ (R-6 TO 10) MR. S SUTRADHAR (R-6 TO 10) MR N BRAHMA (R-6 TO 10) SC, SEC. EDU.
14	<a href="#">WP(C)/7560/2023</a> FIXED	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.
15	<a href="#">WP(C)/3722/2024</a> FIXED	SAYRA BEGUM MOJUMDER AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P C DEY MR BASAB DEY	SC, ELEM. EDU MR. A PHUKAN
16	<a href="#">WP(C)/4982/2024</a> FIXED	RABIJA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH MR. M.A. BARBHUIYA	SC, SEC. EDU.
		<b>ORDERS</b>		
17	<a href="#">Cont.Cas(C)/553/2017</a> FIXED	RUP KUMAR RAJKHOWA and 9 ORS. <b>Versus</b> PREETOM SAIKIA and ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH	MR N SARMA MS. K DAS MR. A DEKA
18	<a href="#">Cont.Cas(C)/424/2020</a> FIXED	SMT. RINA PAUL <b>Versus</b> SRI PRITAM SAIKIA AND 3 ORS.	MR. D P BORAH	MR. R MAZUMDAR MR. B GOGOI MR. K GOGOI MS. N PHUKAN MR. B DEORI MS. N BORDOLOI SC, FINANCE
19	<a href="#">Cont.Cas(C)/606/2023</a> FIXED	NUR HUSSAIN PRODHANI <b>Versus</b> NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR. P J PHUKAN MR B KAUSHIK SC, G U
20	<a href="#">WP(C)/7163/2023</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE

21	<b>WITH</b> <a href="#">WP(C)/5045/2022</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
22	<b>WITH</b> <a href="#">WP(C)/1785/2023</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
23	<a href="#">Cont.Cas(C)/532/2024</a> FIXED	OMAR ALI SHEIKH <b>Versus</b> NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	MR. D SAIKIA (R-2) MR. U SARMA(R-2) MR B KAUSHIK(R-2) MR A CHALIHA
24	<a href="#">WP(C)/2316/2024</a> FIXED	DR. NISHA TOTEJA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED K AHMED	MR. R B PHOOKAN R SARMAH MR H GUPTA MR. S K SAIKIA(R-5) MS M KAKOTY MR K J HAZARIKA MR D.S. BHATTACHARYA (R-5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3800/2024</a> in WP(C)/2316/2024	DR. NISHA TOTEJA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/414/2025</a> in WP(C)/2316/2024	DR NISHA TOTEJA <b>Versus</b> THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY SWAMAGAT PRANAM SHARMA MS U SHARMA K AHMED	MR H GUPTA DY.S.G.I.
<b>HEARING</b>				
25	<a href="#">MACApp./168/2020</a> PART-HEARD, WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS <b>Versus</b> SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	<b>WITH</b> <a href="#">CO/32/2021</a> in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	<b>WITH</b> <a href="#">CO/42/2021</a> in MACApp./168/2020	RANJAN CHANDRA BRAHMA <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2116/2024</a> in MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA
26	<a href="#">RSA/170/2022</a> PART-HEARD, WITH LCR	ABHISHEK SHAH <b>Versus</b> RADHYA SHYAM SARKAR AND 3 ORS.	MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
27	<b>WITH</b> <a href="#">RSA/172/2022</a>	MOUTUSHI DUTTA <b>Versus</b> RADHYA SHYAM SARKAR AND ORS.	MR D SARMA MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)

28	<a href="#">I.A.(CrI.)/777/2024</a> PART-HEARD, LCR 3 FILES, FIXED in CrI.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./69/2024</a>	GOLAJAR UDDIN AHMED @ RAJU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
29	<a href="#">CrI.Rev.P./230/2014</a> WITH LCR 19 FILES, (ASSIGNED)	DIRECTOR, C.B.I <b>Versus</b> RIPUN BORA and 2 ORS	MR.P N CHOUDHURY MR. R K D CHOUDHURY (DY .S.G.I.) SC, CBI	MR.A M BORA MR.A M BORA MR. A CHAUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH
30	<a href="#">WP(C)/3189/2023</a> FIXED	MUKUL KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU MR H BEZBARUA (R-3)

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/6/2011</a> (HEARING), WITH LCR	MUSTT. ANUWARA BEGUM BARBHUIYA and 2 ORS <b>Versus</b> MD.NURUL HOQUE BARBHUIYA and 2 ORS	MR.N H MAZARBHUYAN MR.D K DEKA MS.P AHMED MR.N I MAZARBHUYAN MRS.M BEGUM	MD.M H RAJBARBHUIYAN MR.R DEV MS.S PARBIN MS.L DAS
2	<a href="#">RSA/168/2011</a> (HEARING), WITH LCR, FIXED	ANGAD PAUL AND ANR. <b>Versus</b> SULEKHA CHANDA	MR.G N SAHEWALLA MS.J BORA MS.M BARUAH MD.ASLAM	MR.K K DEY MR.A SARMAH MR.B BORA
<b>ADMISSION</b>				
3	<a href="#">WP(C)/363/2024</a> FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
4	<a href="#">WP(C)/2755/2024</a> FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/3290/2024</a> in WP(C)/2755/2024	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
<b>ORDERS</b>				
5	<a href="#">Mat.App./61/2023</a> WITH LCR, FIXED	XXXXXXXX <b>Versus</b> XXXXXXXX	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS K BHATTACHARYYA	MR. SURAJIT DAS MR. P P DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/3205/2023</a> in Mat.App./61/2023	XXXXXXXX <b>Versus</b> XXXXXXXX	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS K BHATTACHARYYA	

**HEARING**

6	<a href="#">MACApp./120/2011</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
7	<a href="#">RSA/175/2012</a> CAVT. NO. 856/2012 WITH LCR, FIXED	BIRENDRA KUMAR SAIKIA <b>Versus</b> AJIT CHANDRA BORA	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR MRK K DAS	MR.M K SHARMA FOR CAVEATOR MR.C GOSWAMI
8	<a href="#">RSA/113/2013</a> WITH LCR	SMTI CHITRA SAIKIA <b>Versus</b> ON THE DEATH OF SAILEN SAIKIA HIS LEGAL HEIRS- SMTI MINA GOGOI SAIKIAWIFE	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA	MR. S K GHOSH MS F AHMED
9	<a href="#">RSA/25/2015</a> WITH LCR, FIXED	SRI HEM CHANDRA BORAH <b>Versus</b> SRI TARINI KANTA BORAH	MR.P SUNDI	MR.H RAHMAN MRS. UMA CHAKRABORTY MR.P D NAIR MR G ALAM MS. M CHATTERJEE MS. M ACHARYYA MR.D NAG
10	<a href="#">RSA/139/2019</a> CAVT. NO.0519/2019 WITH LCR	ON THE DEATH OF SRI SHYAM SUNDAR BHATTAR HIS LEGAL HEIRS SMTI MANJU DEVI(WIFE) AND ORS <b>Versus</b> SRI JYOTIRMOY DEY	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MS. S KATAKEY MS. S. TODI	MR S ALI MR. R BARUAH MR. A IKBAL FOR CAVEATOR
11	<a href="#">MACApp./180/2019</a> WITH LCR, FIXED	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./10/2019</a> WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/59/2019</a> in <a href="#">MACApp./10/2019</a>	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
13	<a href="#">RSA/183/2024</a> CAVT. NO.07022/024, FIXED	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS <b>Versus</b> GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR. P K ROYCHOUDHURY(R-1) MR. N HAQUE(R-1) MR. A K AZAD(R-1) MR N A MAZARBHUIYA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3101/2024</a> in <a href="#">RSA/183/2024</a>	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS <b>Versus</b> GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR N A MAZARBHUIYA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025

7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/429/2025</a>	ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">CRP(IO)/288/2023</a> FIXED	MANISH SISODIA <b>Versus</b> RINIKI BHUYAN SARMA	DR. B AHMED MR. N D BHUYAN MR A U AHMED MS. H SARMA MR P D BHUYAN	MR. R BORPUJARI MR. K K DUTTA MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA
	<b>WITH</b> <a href="#">I.A.(Civil)/2726/2023</a> <b>in</b> <a href="#">CRP(IO)/288/2023</a>	MANISH SISODIA <b>Versus</b> RINIKI BHUYAN SARMA	DR. B AHMED MR A U AHMED MS. H SARMA	
3	<a href="#">CRP(IO)/408/2024</a> FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS <b>Versus</b> ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P S DEKA (R-1) MR. B K BHAGAWATI(R-1) MR B S DEKA(R-1)
4	<b>WITH</b> <a href="#">CRP(IO)/222/2024</a>	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR <b>Versus</b> ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./83/2025</a> FIXED, WITH CASE RECORDS AND CD (SCANNED COPY)	PRASENJIT NAMA <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM
<b>BAIL HEARING</b>				
6	<a href="#">AB/2989/2024</a> FIXED	MD MIR HUSSAIN @ MIR HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM

**ORDERS**

7	<a href="#">CRP(IO)/186/2022</a> FIXED	JAINEX TEA COMPANY PRIVATE LIMITED <b>Versus</b> ASSAM VALLEY TEA AND TRADING COMPANY PRIVATE LIMITED AND 6 ORS	MR H MAURYA MR. PANCHAM SURANA	MR. P N GOSWAMI R-7
8	<a href="#">FAO/12/2024</a> WITH CRP/97/2014 (D/O), FIXED	SHARMILA VIJAY SHETTY <b>Versus</b> B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENGJAIFI (R-2) S RABHA (R-2) SC, HDFC BANK
	<b>WITH</b> <a href="#">I.A.(Civil)/922/2024</a> <b>in</b> <a href="#">FAO/12/2024</a>	SHARMILA VIJAY SHETTY <b>Versus</b> B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
9	<b>WITH</b> I.A.(Civil)/2553/2024 <b>in</b> CRP/97/2014 (D/O)	SHARMILA VIJAY SHETTY <b>Versus</b> B and A LTD. AND 2 ORS	MR B KAUSHIK MR B KAUSHIK MR. P BORAH MR. S HAZARIKA	S RABHA (R-2)
10	<a href="#">FAO/71/2024</a> WITH LCR, FIXED	GEETI BORA AND ANR <b>Versus</b> NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R-1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3088/2024</a> <b>in</b> <a href="#">FAO/71/2024</a>	GEETI BORA AND ANR <b>Versus</b> NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	
11	<a href="#">I.A.(Civil)/4014/2024</a> WITH LCR, FIXED <b>in</b> <a href="#">MACApp./139/2024</a>	KRISHNA SAHA <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S BISWAS	
	<b>WITH</b> <a href="#">MACApp./139/2024</a>	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> KRISHNA SAHA AND 2 ORS.	MR. R J DAS	MR D K MEDHI (R2, R3) P BORUAH (R2, R3) MR. S BISWAS (R-1) MS D DEVI(R-1)
12	<a href="#">I.A.(Civil)/4041/2024</a> WITH LCR, FIXED <b>in</b> <a href="#">MACApp./342/2023</a>	MINATI GOWALA AND 2 ORS. <b>Versus</b> M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED	MR. S BISWAS MS D DEVI	MR. P HAZARIKA
	<b>WITH</b> <a href="#">MACApp./342/2023</a>	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> MINATI GOWALA AND 2 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR. S BISWAS (r-1,2) MS D DEVI(r-1,2)
<b>HEARING</b>				
13	<a href="#">MACApp./59/2011</a> WITH LCR, FIXED	DIPAK KALITA, <b>Versus</b> THE DIVISIONAL MANAGER and ORS,	MR.J I BORBHUIYA MRS.K H CHOUDHURY MR.R P ROY	MR.S S SHARMA MRG JALAN MS.F KHAN MR.G MISHRA MS.L SARMA
14	<a href="#">MACApp./67/2018</a> WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> FAKAR UDDIN TALUKDAR AND ANR.	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR S DEY MR. T ROY MS. B SARKAR G UDDIN (R-1) MR. A UDDIN(R-1) P ADHIKARI(R-1) MS. S RAJKUMARI (R2)
15	<a href="#">CRP/97/2019</a> CAVT. NO.0690/2019 WITH LCR, FIXED	M/S. ASSAM (TRADE) AGENCIES <b>Versus</b> SUJAUDDIN AHMED	MR Z MUKIT MR. A SATTAR	MR A TEWARI MS. P ADHIKARI FOR CAVEATOR
16	<a href="#">RSA/27/2020</a> WITH LCR	SHRI KAMAL CHANDRA GHOSE AND 5 ORS <b>Versus</b> SHRI BABUL RAKSHIT AND 3 ORS.	MR. S K GHOSH MS F AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MRS. P SAHA

	<b>WITH</b> <a href="#">I.A.(Civil)/388/2020</a> in RSA/27/2020	SHRI KAMAL CHANDRA GHOSE AND 5 ORS	MR. S K GHOSH MS F AHMED	
		<b>Versus</b> SHRI BABUL RAKSHIT AND 3 ORS		
17	<a href="#">MFA/27/2020</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD.	MR. R C PAUL MS M BHARATI	MR A B DEY MR. S SUTRADHAR
		<b>Versus</b> SADDAM HUSEN BARBHUYAN @ SADDAM HUSSAIN AND ANR.		
	<b>WITH</b> <a href="#">I.A.(Civil)/1811/2020</a> in MFA/27/2020	UNITED INDIA INSURANCE COMPANY LTD.	MR. R C PAUL MS M BHARATI	
		<b>Versus</b> SADDAM HUSEN BARBHUYAN @ SADDAM HUSSAIN AND ANR.		
18	<a href="#">MFA/28/2020</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD.	MR. R C PAUL MS M BHARATI	MR A B DEY MR. S SUTRADHAR
		<b>Versus</b> ABDUL GAFUR BARBHUYAN AND 5 ORS.		
	<b>WITH</b> <a href="#">I.A.(Civil)/1928/2020</a> in MFA/28/2020	UNITED INDIA INSURANCE COMPANY LTD.	MR. R C PAUL MS M BHARATI	
		<b>Versus</b> ABDUL GAFUR BARBHUYAN AND 5 ORS.		
19	<a href="#">MFA/74/2023</a> WITH LCR	BINDU DEVI SHAH AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	MR. D J DAS DY.S.G.I.
		<b>Versus</b> THE UNION OF INDIA		
20	<a href="#">MACApp./354/2023</a> WITH LCR	THE NEW INDIA ASSURANCE CO. LTD.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4) MS F N ZAMAN (r-1 to 4)
		<b>Versus</b> KALPANA NATH AND 6 ORS.		
	<b>WITH</b> <a href="#">I.A.(Civil)/2978/2023</a> in MACApp./354/2023	KALPANA NATH AND 6 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA
		<b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.		

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025

18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,25th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 19

[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./500/2025</a>	DIGANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R K NATH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
2	<a href="#">Bail Appln./3582/2024</a> WITH CASE RECORD(SCANNED COPY)	MD NAZMUL MIAH <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN MR T THAKURIA	PP, ASSAM
3	<b>WITH</b> <a href="#">Bail Appln./2152/2024</a>	ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
4	<a href="#">Bail Appln./3907/2024</a> WITH CASE RECORD(SCANNED COPY)	AKLAS UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
5	<a href="#">Bail Appln./3966/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. SADDAM <b>Versus</b> THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
6	<a href="#">Bail Appln./113/2025</a> WITH OFFICE NOTE	BHABNA BABU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
7	<a href="#">AB/3166/2024</a>	ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
<b><u>ORDERS</u></b>				
8	<a href="#">Review.Pet./129/2023</a> IN RSA 396/2017(D/O), WITH LCR	MD. ALTAF HUSSAIN MAZARBHUIYA <b>Versus</b> ON THE DEATH OF MD. SURUJ ALI TALUKDAR HIS LEGAL HEIRS ARE CHAYATUN NESSA AND ORS.	MR. K A MAZUMDER MR. SURAJIT DUTTA MS. I DAS MR A HAI	
9	<a href="#">I.A.(Cr.)/128/2025</a> AB 2519/2024(D/O) in AB/2519/2024	MEDINI PEGU <b>Versus</b> THE STATE OF ASSAM	MR. J PAYENG	PP, ASSAM



10 [I.A.\(CrI.\)/133/2025](#)  
in AB/175/2025

GOKUL CHANDRA DAS  
**Versus**  
THE STATE OF ASSAM

MR G J SAIKIA  
MR. M BISWAS  
A GHOSAL

PP, ASSAM

**WITH**  
[AB/175/2025](#)

GOKUL CHANDRA DAS  
**Versus**  
THE STATE OF ASSAM

MR. M BISWAS

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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15)	MR D K DAS	20-02-2025	To	03-03-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">MACApp./233/2020</a> (AT 10:30 AM)	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. K K DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1660/2020</a> <b>in</b> <a href="#">MACApp./233/2020</a>	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
2	<b>WITH</b> <a href="#">MACApp./45/2021</a>	SARWAR KHAN @ ABDUL SARWAR KHAN <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA U PRASAD	MR. M DUTTA (r-1) MS S DEV (r-1)
<b>DELIVERY OF ORDER</b>				
3	<a href="#">Bail Appln./3837/2024</a>	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	<a href="#">Bail Appln./3954/2024</a>	SMTI SANGITA DAS <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S TAI	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Rev.P./59/2025</a>	RASHIDUL HOQUE <b>Versus</b> EASMINA AKAND	MR. P A AHMED MR B ISLAM	
6	<a href="#">Crl.Rev.P./60/2025</a>	SHRI PABITRA NATH <b>Versus</b> SMTI POMPI DEVI	MR. S R RABHA P HAZARIKA	
7	<a href="#">Crl.Pet./201/2025</a>	MIDUL ISLAM @ MOIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS MR. I U CHOWDHURY	PP, ASSAM
8	<a href="#">Crl.Pet./202/2025</a>	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	<a href="#">Crl.Pet./203/2025</a>	ANAMUL HAQUE <b>Versus</b> NILUFA SULTANA BARBHUIYA	MR. L MOHAN MR A HOSSAIN	

10	<a href="#">Crl.Pet./204/2025</a>	SHANTASHREE DAS CHOUDHURY ROY <b>Versus</b> HDFC BANK LTD.	MR. A K AHMED MR A AHMED MD A ISLAM	
11	<a href="#">Crl.Pet./205/2025</a>	GOLAP HUSSAIN <b>Versus</b> SHAHIDA KHATUN	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	
12	<a href="#">Crl.Pet./206/2025</a>	MOHIJ ALI SHEIKH <b>Versus</b> STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
13	<a href="#">Crl.Pet./207/2025</a>	ARINDAM BORA <b>Versus</b> SUMI RAJBONGSHI BORA	MR. R PHUKAN	
14	<a href="#">Crl.Pet./208/2025</a>	M/S SOMA GHOSH AND ANR <b>Versus</b> M/S TOPCEM INDIA	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
15	<a href="#">Crl.Pet./209/2025</a>	PAPU DAS <b>Versus</b> TAPAN DAS	MR S DEWRI MR A DEKA	
16	<a href="#">Crl.Pet./211/2025</a>	RAKTIM DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TEWARI MS. N PODDAR MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
17	<a href="#">Crl.Pet./212/2025</a>	JAHIDUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S U AHMED A M RAHMAN MR. A. HAQUE	PP, ASSAM
18	<a href="#">Crl.Pet./213/2025</a>	JITEN SARMA <b>Versus</b> HOME DECOR	MR B SARMAH MR T MAZUMDAR MR. K KASHYAP	
19	<a href="#">Crl.Pet./214/2025</a>	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
20	<a href="#">Crl.Pet./215/2025</a>	MEHAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN	PP, ASSAM
21	<a href="#">Crl.Pet./216/2025</a>	SHRI MUKESH KUMAR, <b>Versus</b> SHRI SHIVAM PAUL,	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
<b>ADMISSION</b>				
22	<a href="#">Crl.Pet./1219/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ANU PEGU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G JALAN	MR. K MOHAMMED (R-2) PP, ASSAM
23	<a href="#">Tr.P.(Crl.)/21/2024</a> FIXED	DEBASISH BHATTACHARJEE <b>Versus</b> PIYALI CHAKRABORTY	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	MR. B J MUKHERJEE MS R SAHA
24	<a href="#">I.A.(Crl.)/851/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED <b>in</b> Crl.Pet./919/2024 <b>WITH</b> <a href="#">Crl.Pet./919/2024</a>	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR <b>Versus</b> SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
		PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR <b>Versus</b> SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM
25	<a href="#">I.A.(Crl.)/1190/2024</a> FIXED <b>in</b> Crl.Rev.P./436/2024 <b>WITH</b> <a href="#">Crl.Rev.P./436/2024</a>	BHADESHWAR DAS AND 6 ORS <b>Versus</b> PRASANTA RAJKHOWA AND 4 ORS	MR. A DHANUKA (FOR ALL RESPONDENTS)	
		PRASANTA RAJKHOWA AND 4 ORS <b>Versus</b> BHADESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI	MR. A GANGULY (FOR ALL RESPONDENTS) MR. A DHANUKA (FOR ALL RESPONDENTS)

**BAIL HEARING (BA)**

26	<a href="#">Bail Appln./3274/2024</a> WITH CASE RECORD(SCANNED COPY)	UPENDRA KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
27	<a href="#">Bail Appln./3481/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	NASIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
28	<a href="#">Bail Appln./3665/2024</a> WITH CASE RECORD(SCANNED COPY)	MD AHMED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	MR. I HAQUE (R2) PP, ASSAM
29	<a href="#">Bail Appln./193/2025</a> WITH CASE RECORD(SCANNED COPY)	SRI DILIP DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
30	<a href="#">Bail Appln./236/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	JABID BASUMATARY <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
31	<a href="#">Bail Appln./268/2025</a> FIXED	SADEK ALI @ SAJID ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
32	<a href="#">Bail Appln./442/2025</a> FIXED	UDAY MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
33	<a href="#">Bail Appln./458/2025</a> FIXED	LOTFUR RAHMAN @ ROCKY <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
34	<a href="#">Bail Appln./462/2025</a> FIXED	SANJIB ATHPARIA <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM

**BAIL HEARING**

35	<a href="#">AB/62/2025</a> FIXED	MD SOLEMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM MR. N. BARUAH(AMICUS CURIAE, R2)
36	<a href="#">AB/88/2025</a> FIXED	HOSEN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
37	<a href="#">AB/382/2025</a> FIXED	MD BUBU ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	PP, ASSAM
38	<b>WITH</b> <a href="#">AB/212/2025</a>	NAKIBUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM

**ORDERS**

39	<a href="#">Crl.Rev.P./165/2023</a> WITH LCR 2 FILES, FIXED	BARNALI TALUKDAR <b>Versus</b> DEEP JYOTI KALITA	MR. K BHATTACHARJEE MS. A BARMAN	
40	<a href="#">Crl.A./211/2023</a> WITH LCR 4 FILES, OFFICE NOTE, B/O	ABDUR ROFIQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
41	<a href="#">Crl.A./441/2024</a> WITH OFFICE NOTE, FIXED	ASMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. SUDAKSHINA K. MS. A BEGUM MS S BEGUM MS N SULTANA	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/1271/2024</a> in CrI.A./441/2024	ASMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. SUDAKSHINA K. MS. A BEGUM MS S BEGUM MS N SULTANA	PP, ASSAM
42	<a href="#">I.A.(CrI.)/819/2024</a> WITH LCR 4 FILES, OFFICE NOTE, FIXED in CrI.A./115/2024 <b>WITH</b> <a href="#">CrI.A./115/2024</a>	SHAHJAHAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
43	<a href="#">CrI.Pet./1302/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAHJAHAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
44	<a href="#">CrI.Rev.P./15/2025</a> FIXED	TAPOBRAT CHUTIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ISLAM S BEGUM T TALUKDAR	PP, ASSAM
44	<a href="#">CrI.Rev.P./15/2025</a> FIXED	ALFAJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
45	<a href="#">CrI.Pet./59/2025</a> FIXED	TANMOY DAS AND 3 ORS <b>Versus</b> BASANA BALA DAS AND 22 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
<b>HEARING</b>				
46	<a href="#">CrI.A./424/2023</a> 1 Y 4 M 22 D :PART-HEARD, LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/1115/2023</a> in CrI.A./424/2023	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
47	<a href="#">CrI.A./199/2022</a> 2 Y 6 M 29 D :WITH LCR 5 FILES, FIXED	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
47	<a href="#">CrI.A./199/2022</a> 2 Y 6 M 29 D :WITH LCR 5 FILES, FIXED	POBITRA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
48	<a href="#">CrI.Rev.P./493/2022</a> WITH LCR 2 FILES, FIXED	CHANDU MIA LASKAR <b>Versus</b> JEHIRUL HAQUE LASKAR	MS B DEVI MR A GOGOI	MR M J QUADIR MR S S ISLAM
49	<b>WITH</b> <a href="#">CrI.Pet./1292/2023</a>	ZAHIRUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. A K HANNAN	MS. B DEVI (R-2) MS. S BORA (R-2) MR. P BORAH (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">WP(C)/1047/2021</a> BY SLIP	DEVA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	GA, ASSAM SC, REVENUE
2	<a href="#">WP(C)/314/2024</a> BY SLIP	NURTAZUL HOQUE AND 86 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
<b><u>TOP OF THE LIST</u></b>				
3	<a href="#">WP(C)/6337/2017</a> PART-HEARD, FIXED	RAJENDER PAL <b>Versus</b> COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
4	<a href="#">WP(C)/1925/2016</a> FIXED	NO.041705034 CT/GD ANIRUDHA MAZUMDAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) MR H GUPTA SR. CGC ASSTT.S.G.I.(R 1-5)
5	<a href="#">WP(C)/997/2018</a> FIXED	RAJAT KANTI NAG <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
6	<a href="#">WP(C)/4703/2018</a> FIXED	SURJAJIT SAIKIA AND 40 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
7	<b>WITH</b> <a href="#">WP(C)/7088/2015</a>	UPEN KUMAR SAHA and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
8	<b>WITH</b> <a href="#">WP(C)/7225/2015</a>	MRS. TULIKA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R- 1&3) SC, FINANCE(R-2)

9 [WP\(C\)/8797/2018](#)  
FIXED, BY SLIP

SIMANTA PRADIP BORA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. K KALITA  
MR. S CHOWDHURY  
MR B CHOUDHURY  
MS T DEURI  
MR E SHITIRI  
MR. C BASUMATARY

GA, ASSAM

**ADMISSION**

10 [WP\(C\)/5534/2023](#)  
FIXED, BY SLIP

SMTI RINA SINGH DUWARAH  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. J I BORBHUIYA  
MR. L MOHAN  
MR. A B T HAQUE  
W.H. DEVI  
MR A HOSSAIN

SC, CO OP  
GA, ASSAM  
MR P NAYAK  
SC, K A A C  
SC, FINANCE

**HEARING**

11 [WP\(C\)/554/2023](#)  
PART-HEARD, FIXED

HAREN DEKA  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. I H SAIKIA  
MR. S K ZAMAN  
MR. K KALITA

GA, ASSAM, MR.S.S.ROY  
(R-1)  
MR H K DAS, SC, GHC (R-  
2,3)  
SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 25/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7239/2017</a> FIXED	ASHOK KR. SEN and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, HEALTH
	<b>WITH</b>			
2	<a href="#">WP(C)/863/2020</a>	HEMA RAM DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	SC, HEALTH
	<b>WITH</b>			
3	<a href="#">WP(C)/1910/2020</a>	KAGEN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR. S A CHOUDHURY	SC, HEALTH
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/1526/2024</a> in WP(C)/1910/2020	KHAGEN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	SC, HEALTH
4	<a href="#">WP(C)/1198/2021</a> FIXED	BHARAT SANCHAR NIGAM LIMITED <b>Versus</b> THE CENTRAL BOARD OF TRUSTEES AND 3 ORS	MR. B C PATHAK MR. B C PATHAK MR. R THADANI	SC, PF
	<b>WITH</b>			
5	<a href="#">WP(C)/7853/2016</a>	BHARAT SANCHAR NIGAM LTD <b>Versus</b> THE CENTRAL BOARD OF TRUSTEES and 2 ORS.	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.R THADANI MR.P DEY	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA
6	<a href="#">WP(C)/4550/2024</a> FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
<b>HEARING</b>				
7	<a href="#">WP(C)/5308/2018</a> PART-HEARD, BY SLIP	MAGONJOY THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM

8	<a href="#">WP(C)/6540/2018</a> PART-HEARD, WITH LCR - 3 (THREE) FILES, FIXED  <b>WITH</b>	MANGRA ETWA <b>Versus</b> THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
9	<a href="#">WP(C)/2996/2018</a>	THE MANAGEMENT OF BOGAPANI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
10	<a href="#">WP(C)/6514/2014</a>	SMTI HANUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
11	<a href="#">WP(C)/4308/2017</a>	POLASH JYOTI BORA <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.S RAHMAN MR.SK MUKTAR	MR.Y DOLOIR- 1-7 ASSTT.S.G.I. SR. CGC
12	<a href="#">WP(C)/5232/2017</a>	BIREN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRS A VERMA SC, FINANCE DEPTT. MR.B AHMED
13	<a href="#">WP(C)/7194/2017</a>	BHARAT CH. BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH
14	<b>WITH</b> <a href="#">WP(C)/703/2018</a>	JUNAS DAIMARI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, BTC SC, HEALTH
15	<a href="#">WP(C)/5024/2018</a>	SANOWAR ALI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. A SARMAH MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S BORTHAKUR (R- 4,5,6,7,8,9,10,12,15,16) MS. S KAKATI (R- 4,5,6,7,8,9,10,12,15,16) SC, REVENUE
16	<a href="#">WP(C)/3187/2022</a>	FORCE NO. 175130032 CONSTABLE (GD) MOINUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
17	<a href="#">WP(C)/5196/2022</a>	KARTICK SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF WEST BENGAL AND 2 ORS.	MR. T J MAHANTA MR. A BORUA	GA, ASSAM MR B DEB (R1) MR B S DEKA (R1)

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